

OPEN COURT

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ALLAHABAD BENCH  
ALLAHABAD**

Allahabad this the 28th day of September 2010

PRESENT:

**HON'BLE DR. K.B.S. RAJAN, MEMBER-J  
HON'BLE MRS. MANJULIKA GAUTAM, MEMBER-A**

**Original Application No.526 of 2005  
(U/s 19 of Administrative Tribunals Act 1985)**

D.N.Srivastava, S/o late Janki Lal,  
Working as Head Clerk in  
Commercial Department in G.M. Office,  
N.C. Railway, Allahabad,  
R/o 1/11/3A, Jairampur Patpar,  
Subedarganj, District –Allahabad. ....Applicant

(By Advocate Shri Sudama Ram)

Vs.

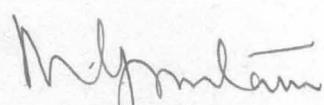
1. Union of India through General Manager,  
N.C. Railway,  
H.Q., Allahabad.
2. General Manager,  
N.C. Railway,  
Hd.Qrs. Office, Allahabad.
3. Chief Personnel Officer,  
N.C. Railway,  
Hd.Qrs. Office, Allahabad.
4. Divisional Railway Manager,  
N.C. Railway, Allahabad.
5. Chief Commercial Manager,  
N.C. Railway,  
Hd.Qrs. Office, Allahabad. ....Respondents

  
(By Advocate Shri S.K. Anwar)

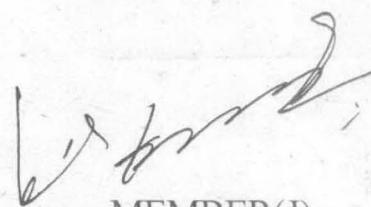
ORDER

HON'BLE DR. K.B.S. RAJAN, MEMBER-J

Counsel for applicant states that this O.A. is not pressed by the applicant. At the prayer of the applicant the same is disposed of as not pressed.



MEMBER(A)



MEMBER(J)

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